

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 52

C.A.(CAA)/234(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.10.2023**

NAME OF THE PARTIES: **AJMERA CITI DEVELOPERS PRIVATE**
LIMITED

Section 230(1) of the Companies Act, 2013

ORDER

1. Mr. Ahmed Chunawala, Advocate appeared for the Petitioner.
2. Mr. Tushar Wagh, Deputy Director for RD office present.
3. List this matter on **21.11.2023** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna